

RBI/2007-2008/120
Ref.DBOD.Dir.(Hsg.)BC.No. 27/08.12.01/2007-08

August 22, 2007
Sravana 31, 1929(Saka)

To
All Scheduled Commercial Banks

Dear Sir,

**Submission of Quarterly statement on
Housing Finance disbursements - Discontinuance**

Please refer to paragraph 7.2 of our Master Circular DBOD.No.DIR.(Hsg)BC.02/ 08.12.01/2007-08 dated 2nd July 2007 in terms of which banks are required to submit statement on housing finance disbursement on a quarterly basis indicating details of disbursement made by them towards housing finance, to the Department of Banking Supervision, RBI, CO, in the format given in Annexure 2 to the Master Circular.

2. The need for submission of this statement has since been reviewed, and it has been decided that the quarterly statement may be discontinued. Accordingly, it is advised that the above statement for the quarter ended 30th June 2007 and the subsequent quarters need not be submitted by the banks to RBI.

Yours faithfully,

(A.Sreekumaran)
General Manager